

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6152
ANSWERED ON:04.05.2010
UNAUTHORIZED RELIGIOUS STRUCTURES
Singh Shri Uday Pratap;Vijayan Shri A.K.S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of several unauthorised religious structures having sprung up by encroaching upon Government land under the jurisdiction of NDMC;
- (b) if so, the details thereof;
- (c) whether the NDMC has made any survey of the number and extent of such encroachments;
- (d) if so, the details thereof;
- (e) whether such unauthorised religious structures have secured electricity and water connections;
- (f) if so, the particulars of individuals/organisations who recommended issue of electric connections to unauthorized structures alongwith the policy of NDMC in the regard;
- (g) whether the Government/NDMC has taken any steps to disconnect the connections and remove such structures and initiate inquiry to unearth the connivance and laxity of authorities responsible therefor; and
- (h) if so, the details thereof and action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): No, Madam. No such report has been received in the New Delhi Municipal Council (NDMC).
- (c) & (d): There are approximately 188 old religious structures in the NDMC area.
- (e) & (f): Temporary electricity connections are sanctioned to the organizations existing prior to 31.03.1993 on the basis of recommendation/confirmation from the respective area MLA.A policy on this issue was approved by the NDMC on 26.3.1997 and 31.3.1997. However, no water connection is given.
- (g) & (h): Such temporary electricity connections are disconnected immediately as and when such temporary structures are demolished. The temporary electricity connection of temple (temporary structure) at Humayun Road was disconnected in 2009 when the temporary structure was demolished. There is no connivance of authorities as temporary connections are provided under approved policy.